

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).27593/2008

ARUN KUMAR & ANR. Petitioner(s)

VERSUS

NARAIN SINGH & ANR. Respondent(s)

(With prayer for interim relief and office report)

Date: 31/03/2009 This Petition was called on for hearing today.

For Petitioner(s)  
Mr. S.S.Nehra,Adv.

For Respondent(s)  
Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
ORDER

Petitioner has to take appropriate steps as pointed out in the Office Report dated  
30-3-2009 within a week. List the matter before the Hon'ble Chamber Judge thereafter.

va

(S.G.SHAH)  
Registrar